

Name of the Corporate Debtor: Ramakrishna Housing Private Limited; Date of Commencement of CIRP: 31-10-2022; List of Creditors as on: 12-08-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	496	3801011210	436	2448632631	35.14	0	1176719975	175658604	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4041432814	3	4035030850	57.90	0	6401964	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	536874862	1	292640077	4.20	0	0	244234785	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	9	5949160	0	0	0.00	0	0	5949160	Annexure 6
7	Operational creditors (Government Dues)	3	14545464	3	14545464	0.21	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	238711881	6	172713512	2.48	0	65998369	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	5215953	1	5215953	0.07	0	0	0	Annexure 9
Total		524	8643741344	450	6968778487	100.00	0	1249120308	425842549	